



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu

NOTIFICATION

Jammu, the 28th January, 2019

SRO 85 .-Whereas, Police Station M.R. Gunj received an information on 13-07-2016 that at Chinkral Mohalla Habba Kadal two persons namely; Noor Mohammad Kalwal S/O Ghulam Rasool R/O Nowhatta and the other namely Abid Ahmad Beigh S/O Ghulam Mohammad R/O Chinkral Mohalla have assembled and are praising the killed militant Burhan Wani thereby disturbing the peace and tranquility of the area, by raising pro-freedom and anti-national slogans; and

2. Whereas, case FIR No. 60/2016 U/S 13 ULA (P) Act in Police Station M.R Gunj was registered and investigation initiated; and

3. Whereas, during the course of investigation, the site plan was prepared and statements of witnesses were recorded u/s 161, 164-A Cr.PC and placed on file. Investigation further revealed that the accused Noor Mohammad Kalwal S/O Ghulam Rasool R/O Nowhatta is affiliated with JKLF and the accused Abid Ahmad Beigh S/O Ghulam Mohammad R/O Chinkral Mohalla is a hardcore stone pelter and they had assembled to instigate the youth of the area for stone pelting and instigating people to raise slogans against the State and Country and secede the State of Jammu and Kashmir from the Union of India ; and

4. Whereas, investigation conducted has prima facie revealed involvement of the accused persons namely; 1. Noor Mohamad Kalwal S/O Ghulam Rasool R/O Nowhatta and 2. Abid Ahmad Beigh S/O Ghulam Mohammad R/O Chinkral Mohalla for the commission of offence punishable u/s 13 ULAP Act and accordingly the case has been concluded as proved against them; and

